NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/135/2016

NAME OF THE PETITIONER(S)

: S. Swaminathan & another

NAME OF THE RESPONDENT(S)

: M/s Pentagon Switch Gear Private Limited & 10 others

UNDER SECTION

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

O. S. Marjula Deri, Adr For KSR & Co Cointbatore

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<u>ORDER</u>

Counsel for both the parties are present and they submitted that they are ready to make final submission in the CP along with the report of the valuer and prayed for time. At request time is enlarged. Put up on 05.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)